GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1000
ANSWERED ON:01.03.2011
SEIZURE OF PDS FOODGRAINS
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Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether a large quantity of Public Distribution System (PDS) wheat and rice, being illegally unloaded at private godowns, was seized in Delhi recently;
- (b) if so, the details thereof;
- (c) the number of such cases reported from different parts of the country including Uttar Pradesh during the last six months; and
- (d) the action taken by the Union Government in each case, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/Union Territory (UT) Governments. Central Government is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of the Food Corporation of India. The operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible Below Poverty Line (BPL) families, issuance of ration cards to them and supervision over and monitoring of functioning of Fair Price Shops (FPSs) rest with the concerned State/UT Governments.

No such instances have been reported by the State/UT Governments including Delhi and Uttar Pradesh. However, Government of NCT of Delhi has reported that on 09.12.1010, 1238 bags of wheat and 461 bags of rice (50 Kg. each) meant for other Fair Price Shops were recovered/seized while being unloaded in the premises of another Fair Price Shop. The authorization of said Fair Price Shop has been cancelled on 06.01.2011. The authorization of some other FPSs which were involved in the case has also been cancelled. The contract of the transporting agency has been terminated and their security deposit forfeited by the Delhi State Civil Supplies Corporation Limited.

(d): Does not arise.